

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.426

IA/1656/ND/2023 in IB/284/(PB)/2021

IN THE MATTER OF:

Vivek Khanna & Ors.

...

Applicant

Versus

Spaze Towers Pvt Ltd.

...

Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 10.04.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 12.04.2023.

**Sd/-
(Court Officer)**